

MINUTES OF THE VC MEETING NO.03 (2021-22) OF
EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 25.06.2021 at 2:30 PM, Udyog Bhawan, New Delhi

Meeting No. 03(2021-22) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 25.06.2021 at 2:30, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Dr. Dilip Kr. Srivastava, Assistant Commissioner, DoAC&FW
- ii. Shri Virendra Kumar Singh, Deputy Director (Trade), DoAHD
- iii. Shri Sanatanu Dhar, Under Secretary (Supply & Amp; Bio- Refinery), MoPNG
- iv. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)

In attendance:

- i. Shri Nitish Suri, Deputy DGFT
- ii. Shri Ram Paul Singh, FTDO

3. **Altogether 145 applications (including 40 deferred cases) were considered by the EFC, out of which 19 cases were approved including 6 cases on post facto basis, 3 cases were rejected & closed and remaining 123 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited.** The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE, COOPERATION AND FARMERS WELFARE
(DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	5P Hortipl ex	50724/A M21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments/NOC from DoAC&FW.
2.	Sudhir Traders	51394/A M21	Paddy	30.01.2021	Deferred due to want of comments/NOC from DoAC&FW Reminder to be issued to the firm for submitting the required information.



3.	Kaveri Seeds Company Ltd	51417/A M21	Hybrid Rice (Paddy) seeds	04.02.2021	Deferred due to want of comments/NOC from DoAC&FW Reminder to be issued to the firm for applying before DoAC&FW for further processing of their case.
4.	HcerImpex	51442/A M21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments/NOC from DoAC&FW. Application has been forwarded to Trade Division, DoAC&FW for wants of comments/NOC
5.	Laxmi Traders/Dinanath Bhagat	51539/A M21	Non Basmati Rice Paddy Other than seed quality	23.03.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.MNo.1-79/2020-S.D.IV (Pt- V II) dated 15.04.2021 for export of 10000 MT Non - Basmati Rice Paddy Other than seed quality to Nepal by M/s Laxmi Traders/Dinanath Bhagat
6.	Corteva Agriscience Seeds Pvt Ltd	51548/A M21	Hybrid Rice (Paddy) seeds	25.03.2021	Based on the comments received from DoAC&FW vide OM No. 1-144/2021-SD.IV(264TH EXIM-Export-24) dated 10.06.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
7.	Corteva Agriscience Seeds Pvt Ltd	51549/A M21	Hybrid Rice (Paddy) seeds	25.03.2021	Based on the comments received from DoAC&FW vide OM No. 1-144/2021-SD.IV(264TH EXIM-Export-25) dated 10.06.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

					the case on Post fact o basis
8.	Nitish Tra ding	51554/A M21	Non Basmati Rice Paddy O ther than sec d quality	30.03. 2021	Approved on the bas is of comments/ NOC received from DoAC &FW vide O.MNo.1-7 9/2020-S.D.IV (Pt- V II) dated 15.04.2021 f or export of 11500 M T Non Basmati Rice P addy Other than seed quality to Nepal by M /s Nitish Trading.
9.	Pioneer Hi Bred Pvt Ltd	50003/A M22	Hybrid Rice (Paddy) seeds	06.04. 2021	Based on the comme nts received from Do AC&FW vide OM No. 1-144/2021-SD.IV(2 64TH EXIM-Export-2 2) dated 10.06.2021 export license was is sued to the firm with the approval of Chair man EFC EFC has approved t he case on Post fact o basis
10.	Bayer Bios cience Pvt Ltd	50018/A M22	Hybrid Rice (Paddy) seeds	16.04. 2021	Deferred due to want t of comments/NOC f rom DoAC&FW.
11.	CortevaAg riscienceS ceds Pvt Lt d	50024/A M22	Hybrid Rice (Paddy) seeds	22.04. 2021	Based on the comme nts received from Do AC&FW vide OM No. 1-144/2021-SD.IV(2 64TH EXIM-Export-2 6) dated 10.06.2021 export license was is sued to the firm with the approval of Chair man EFC EFC has approved t he case on Post fact o basis
12.	Pioncer Hi -bred Pvt Ltd	50025/A M22	Hybrid Rice (Paddy) seeds	22.04. 2021	Based on the comme nts received from Do AC&FW vide OM No. 1-144/2021-SD.IV(2 64TH EXIM-Export-2 3) dated 10.06.2021e



					Export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post fact basis
13.	Gopal Kumar	50027/A M22	Non Basmati Rice Paddy Other than seed quality	23.04.2021	Approved on the basis of comments/ NOC received from DoAC & FW vide O.M No..1-79/2020-S.D.IV (Pt- V II) dated 22.06.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Gopal Kumar.
14.	Ajay Kumar	50033/A M22	Non Basmati Rice Paddy Other than seed quality	28.04.2021	Approved on the basis of comments/ NOC received from DoAC & FW vide O.M No..1-79/2020-S.D.IV (Pt- V II) dated 22.06.2021 for export of 16000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Ajay Kumar
15.	Rajesh Kumar/Sahu Traders	50037/A M22	Non Basmati Rice Paddy Other than seed quality	03.05.2021	Approved on the basis of comments/ NOC received from DoAC & FW vide O.M No..1-79/2020-S.D.IV (Pt- VII) dated 22.06.2021 for export of 19000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Rajesh Kumar/Sahu Traders
16.	Kunal Rice	50038/A M22	Non Basmati Rice Paddy Other than seed quality	05.05.2021	Approved on the basis of comments/ NOC received from DoAC & FW vide O.M No..1-79/2020-S.D.IV (Pt- VII) dated 22.06.2021 for export of 4000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Kunal Rice

17.	Nitish Srivastav/ Raj Laxmi Traders	50040/A M22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Approved on the basis of comments/ NOC received from DoAC &FW vide O.M No..1-79/2020-S.D.IV (Pt-VII)dated 22.06.2021 for export of 5500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Nitish Srivastav/ Raj Laxmi Traders
18.	Adarsh Traders	50042/A M22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Approved on the basis of comments/ NOC received from DoAC &FW vide O.M No..1-79/2020-S.D.IV (Pt-VII)dated 22.06.2021 for export of 11500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Adarsh Traders
19.	Jay Ma Laxmi Traders	50043/A M22	Non Basmati Rice Paddy Other than seed quality	06.05.2021	Approved on the basis of comments/ NOC received from DoAC &FW vide O.M No..1-79/2020-S.D.IV (Pt-VII)dated 22.06.2021 for export of 5500 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Jay Ma Laxmi Traders
20.	Amit Trading Company	50044/A M22	Non Basmati Rice Paddy Other than seed quality	07.05.2021	Approved on the basis of comments/ NOC received from DoAC &FW vide O.M No..1-79/2020-S.D.IV (Pt-VII)dated 22.06.2021 for export of 2000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Amit Trading Company
21.	BalaJee Enterprises	50045/A M22	Non Basmati Rice Paddy Other than seed quality	07.05.2021	Approved on the basis of comments/ NOC received from DoAC &FW vide O.M No..1-79/2020-S.D.IV (Pt-VII)dated 22.06.2021 for export of 19000 MT Non Basmati Rice Paddy

					Other than seed quality to Nepal by M/s BalaJec Enterprises
22.	Yash Corporation	HQRXEX LAPPLY00 046973A M22	Non Basmati Rice Paddy Other than seed quality	20.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
23.	Binod Traders	HQRXEX LAPPLY00 047285A M22	Non Basmati Rice Paddy Other than seed quality	21.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
24.	Durgesh Kumar	HQRXEX LAPPLY00 047558A M22	Non Basmati Rice Paddy Other than seed quality	21.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
25.	Ravindra Prasad	HQRXEX LAPPLY00 048091A M22	Non Basmati Rice Paddy Other than seed quality	21.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
26.	Shiv Shakti Traders	HQRXEX LAPPLY00 049639A M22	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	24.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
27.	Sidhi Vinayak Foods	HQRXEX LAPPLY00 049884A M22	Non Basmati Rice Paddy Other than seed quality	24.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
28.	Om Ganpati Industries	HQRXEX LAPPLY00 049994A M22	Non Basmati Rice Paddy Other than seed quality	24.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not on-boarded the new system yet.
29.	UPL Limited	HQRXEX LAPPLY00 100023A M22	Hybrid Rice (Paddy) seeds	25.05.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No..1-143/2021-S.D.IV (263rd EXIM-Export-58I) dated 22.04.2021 for export of 80000 Kg Hy

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					brid Rice (Paddy) seeds to Bangladesh by M/s UPL Limited
30.	Shree Bajrang Traders	HQRXEX LAPPLY00100228AM22	Non Basmati Rice Paddy Other than seed quality	26.05.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
31.	Corteva Agriscience seeds Pvt Ltd	HQRXEX LAPPLY00107106AM22	Hybrid Rice (Paddy) seeds	04.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
32.	Indian Ashrafi Trading	HQRXEX LAPPLY00112070AM22	PADDY HUSK (BOILER PURPOSE ONLY)	11.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
33.	Shree Sai Trading	HQRXEX LAPPLY00112895AM22	Non Basmati Rice Paddy Other than seed quality	11.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
34.	A2Z Export Company	HQRXEX LAPPLY00113143AM22	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet. Meanwhile a clarification regarding specific item of export has to be sought from the applicant.
35.	ABBAS NURUDDIN VAGHJIPURWAL	HQRXEXL APPLY00115486AM22	Seeds: ---- Nutmeg, dried ripe seed	15.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
36.	Rishab Trading	HQRXEXL APPLY00115620AM22	PADDY HUSK	16.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
37.	Rajeev Kumar	HQRXEXL APPLY00115794AM22	RICE IN PADDY	16.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
38.	Lankesh Tiwari	HQRXEXL APPLY00116062AM22	PADDY HUSK	16.06.2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has

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		2			not boarded the new system yet.
39.	VNR Seeds Pvt Ltd	HQRXEXL APPLY001 18344AM2 2	Hybrid Rice (Paddy) seeds	19.06. 2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.
40.	TSC Purple Turtle Pvt Ltd	HQRXEXL APPLY001 18988AM2 2	Agarophytes in Processed Form from Tamil Nadu Coastal Region	19.06. 2021	Deferred. This Application has not been forwarded to DoAC&FW as the department has not boarded the new system yet.

Department of Animal Husbandry and Dairying

41.	Shiv Shakti Traders	51390/AM 21	Rice Bran	28.01. 2021	Deferred due to want of comments / NOC from DoAHD. A Reminder D.O letter from the level of Secretary is to be issued from DGFT for expediting their comments on proposal of freeing the export of Wheat Bran.
42.	Ajay Kumar Gupta	51450/AM 21	Rice Bran	21.02. 2021	Deferred due to want of comments / NOC from DoAHD
43.	Sahu Trading	51453/AM 21	Rice Bran	21.02. 2021	Deferred due to want of comments / NOC from DoAHD
44.	Asadul Preety Traders	51517/AM 21	Wheat Bran	11.03. 2021	Deferred due to want of comments / NOC from DoAHD
45.	GAA Trading Enterprise	50004/AM 22	Wheat Bran	06.04. 2021	Based on the comments received from DoAC&FW vide OM No. Nil dated 21.06.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
46.	Soumen Enterprise	50048/AM 22	Wheat Bran	08.05. 2021	Deferred due to want of comments / NOC from DoAHD
47.	NiruSaha	50053/AM 22	Wheat Bran	11.05. 2021	Deferred due to want of comments NOC from DoAHD

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48.	Amasha Impex Pvt Ltd	50054/AM22	Wheat Bran	11.05.2021	Deferred due to want of comments / NOC from DoAHD
49.	India Export International	HQRXEXL APPLY001 00304AM22	Wheat Bran	26.05.2021	Deferred due to want of comments / NOC from DoAHD
50.	Minati Traders	HQRXEXL APPLY001 00484AM22	Wheat Bran	26.05.2021	Deferred due to want of comments / NOC from DoAHD
51.	IBTL	HQRXEXL APPLY001 01205AM22	Wheat Bran	27.05.2021	Deferred due to want of comments / NOC from DoAHD
52.	Tirupati Trading	HQRXEXL APPLY001 01560AM22	Wheat Bran	27.05.2021	Deferred due to want of comments / NOC from DoAHD
53.	Krishna Sheeba Enterprise	HQRXEXL APPLY001 01657AM22	Wheat Bran	28.05.2021	Deferred due to want of comments / NOC from DoAHD
54.	Chakraborty Enterprise	HQRXEXL APPLY001 02879AM22	Wheat Bran	29.05.2021	Deferred due to want of comments / NOC from DoAHD
55.	Sanad Traders	HQRXEXL APPLY001 03067AM22	Wheat Bran	30.05.2021	Deferred due to want of comments / NOC from DoAHD
56.	Bishnu Flour Mills Pvt Ltd	HQRXEXL APPLY001 04830AM22	Wheat Bran	01.06.2021	Deferred due to want of comments / NOC from DoAHD
57.	Chakraborty Enterprise	HQRXEXL APPLY001 04832AM22	Wheat Bran	01.06.2021	Deferred due to want of comments / NOC from DoAHD
58.	Greenmore Organic Foods Limited	HQRXEXL APPLY001 04958AM22	Wheat Bran	02.06.2021	Deferred due to want of comments / NOC from DoAHD
59.	Greenmore Organic Foods Limited	HQRXEXL APPLY001 04977AM22	Wheat Bran	02.06.2021	Deferred due to want of comments / NOC from DoAHD
60.	United Industries	HQRXEXL APPLY001 05766AM22	Wheat Bran	02.06.2021	Deferred due to want of comments / NOC from DoAHD
61.	V K Udyog Ltd	HQRXEXL APPLY001 13931AM22	Wheat Bran	14.06.2021	Deferred due to want of comments / NOC from DoAHD

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62.	Pannalal Export Pvt Ltd	HQRXEXL APPLY001 14333AM2 2	Wheat Bran	14.06. 2021	Deferred due to want of comments / NOC from DoAHD
63.	Pannalal Export Pvt Ltd	HQRXEXL APPLY001 14426AM2 2	Wheat Bran	14.06. 2021	Deferred due to want of comments / NOC from DoAHD
64.	Abir Exports	HQRXEXL APPLY001 14507AM2 2	Wheat Bran	14.06. 2021	Deferred due to want of comments / NOC from DoAHD
65.	Vayuputra Trading Co LLP	HQRXEXL APPLY001 14516AM2 2	Wheat Bran	14.06. 2021	Deferred due to want of comments / NOC from DoAHD
66.	D.R Enterprise	HQRXEXL APPLY001 14763AM2 2	Wheat Bran	15.06. 2021	Deferred due to want of comments / NOC from DoAHD
67.	Naskar Enterprise	HQRXEXL APPLY001 15010AM2 2	Wheat Bran	15.06. 2021	Deferred due to want of comments / NOC from DoAHD
68.	Sanrhy Exim Pvt Ltd	HQRXEXL APPLY001 15021AM2 2	Wheat Bran	15.06. 2021	Deferred due to want of comments / NOC from DoAHD
69.	Sriyan Udyog Pvt Ltd	HQRXEXL APPLY001 15369AM2 2	Wheat Bran	15.06. 2021	Deferred due to want of comments / NOC from DoAHD
70.	Hoque Industries Pvt Ltd	HQRXEXL APPLY001 15707AM2 2	Wheat Bran	16.06. 2021	Deferred due to want of comments / NOC from DoAHD
71.	Hoque Industries Pvt Ltd	HQRXEXL APPLY001 15717AM2 2	Wheat Bran	16.06. 2021	Deferred due to want of comments / NOC from DoAHD
72.	Mool Chand Bucha	HQRXEXL APPLY001 15881AM2 2	Wheat Bran	16.06. 2021	Deferred due to want of comments / NOC from DoAHD
73.	Matadi Trade	HQRXEXL APPLY001 16238AM2 2	Wheat Bran	16.06. 2021	Deferred due to want of comments / NOC from DoAHD
74.	Pannalal Exports Pvt Ltd	HQRXEXL APPLY001 17125AM2 2	Wheat Bran	17.06. 2021	Deferred due to want of comments / NOC from DoAHD
75.	Regaal Resources Pvt Ltd	HQRXEXL APPLY001 18006AM2 2	Wheat Bran	18.06. 2021	Deferred due to want of comments / NOC from DoAHD
76.	Chakraborty Enterprise	HQRXEXL APPLY001 18298AM2 2	Wheat Bran	18.06. 2021	Deferred due to want of comments / NOC from DoAHD

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77.	Transit	HQRXEXL APPLY001 19509AM22	Wheat Bran	21.06. 2021	Deferred due to want of comments / NOC from DoAHD
78.	Raj International	HQRXEXL APPLY001 21217AM22	Wheat Bran	22.06. 2021	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
SU Division					
79. rE	Sri Hare Rama Hare Krishna Industries	51310/ AM21	Redsanders wood in VAP form- Pattaland	21.12. 2020	Approved on the basis of comments/ NOC received from M/o E F&CC (SU Div) vide O.M No. 5-4/2019-S Updated 02.06.2020 for export of 7171 Kg Redsanders wood in VAP form- Pattaland to Switzerland by M/s Sri Hare Rama Hare Krishna Industries
80.	Glowide trade wings	51314/ AM21	Redsanders wood in VAP form- Pattaland	23.12. 2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division). Last REMINDER to be issued to the firm for furnishing the required documents.
81.	Nishant Aromas P. Limited	51490/ AM21	Sandalwood Oil	03.03. 2021	Deferred due to want of comments/NOC from MoEF&CC (SU Division). Last REMINDER to be issued to the firm for furnishing the required documents.
82.	RaatiRajani Impex	50041/ AM22	Redsanders wood in VAP form-Confiscated	06.05. 2021	Deferred due to want of comments/NOC from MoEF&CC (SU Division)
83.	Andhra Pradesh Forest Development Corp. Ltd	HQRXEXLAPPLY00113408AM22	REDSANDERS WOOD IN LOG FORM	12.06. 2021	Deferred due to want of comments/NOC from MoEF&CC (SU Division)
84.	Andhra Pradesh Forest Development Corp. Ltd	HQRXEXLAPPLY00113432AM22	REDSANDERS WOOD IN LOG FORM	12.06. 2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
85.	Andhra Pradesh Forest Development	HQRXEXLAPPLY001134	REDSANDERS WOOD IN LOG FORM	13.06. 2021	Deferred due to want of comments / NOC from MoEF&CC (SU

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	pment Cor p. Ltd	54AM22			Division)
86.	Andhra Pradesh Forest Development Corporation Ltd	HQRXEXLAPPLY00113455AM22	RED SANDER S WOOD IN LOG FORM	13.06.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
87.	Andhra Pradesh Forest Development Corporation Ltd	HQRXEXLAPPLY00113461AM22	RED SANDER S WOOD IN LOG FORM	13.06.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
88.	Andhra Pradesh Forest Development Corporation Ltd	HQRXEXLAPPLY00113462AM22	RED SANDER S WOOD LOG(SSL) FORM	13.06.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
89.	Andhra Pradesh Forest Development Corporation Ltd	HQRXEXLAPPLY00113465AM22	RED SANDER S WOOD IN LOG FORM	13.06.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Department of Atomic Energy					
90.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00101742AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	28.05.2021	Deferred due to want of comments / NOC from DAE
91.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00101757AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	28.05.2021	Deferred due to want of comments / NOC from DAE
92.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00101781AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	28.05.2021	Deferred due to want of comments / NOC from DAE
93.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00102144AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	28.05.2021	Deferred due to want of comments / NOC from DAE
94.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00112982AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12.06.2021	Deferred due to want of comments / NOC from DAE
95.	Sukaso Ceramic Pvt Ltd	HQRXEXLAPPLY00113045AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12.06.2021	Deferred due to want of comments / NOC from DAE

96.	SukasoCera color Pvt Ltd	HQRXEX LAPPLYO 0114911 AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.06.2021	Deferred due to want of comments / NOC from DAE
97.	SukasoCera color Pvt Ltd	HQRXEX LAPPLYO 0115154 AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	15.06.2021	Deferred due to want of comments / NOC from DAE
98.	SukasoCera color Pvt Ltd	HQRXEX LAPPLYO 0118623 AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.06.2021	Deferred due to want of comments / NOC from DAE
99.	SukasoCera color Pvt Ltd	HQRXEX LAPPLYO 0118629 AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.06.2021	Deferred due to want of comments / NOC from DAE
100.	SukasoCera color Pvt Ltd	HQRXEX LAPPLYO 0118678 AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.06.2021	Deferred due to want of comments / NOC from DAE
<u>Ministry of Textiles</u>					
101.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. . A D.O letter to be issued to JS, Textile regarding expediting their comments on exemption on export of hybrid silkworm egg from the restricted category .
102.	Askco International	HQRXEX LAPPLYO Y001054 92AM22	Silk-worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Deferred. This Application has not been forwarded to Ministry of Textiles as the Ministry has not boarded the new system yet.
<u>Ministry of Petroleum & Natural Gas</u>					
103.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG. Last reminder to be issued to firm for submitting the required information.
104.	Retail Detailz India	51439/AM21	PARAFFINIC WHITE OIL	16.02.2021	Deferred.

	Private Limited		b) ENA - ETHYL ALCOHOL (STN 96% AT 20C) LT c) BENZYL SALICYLATE d) LIGHT LIQUID PARAFFIN e) CALCIUM CARBONATE f) RAW TALC g) TEXAPON N- 70 T h) WHITE SOFT PARAFFIN		The matter/case to be put up on file.
105.	Shakti Distilleries Pvt Ltd	HQRXEXLAPPLY00109499AM22	Ethyl alcohol and other spirits, denatured, of any strength	08.06.2021	Deferred. This Application has not been forwarded to MoPNG as the Ministry has not boarded the new system yet.
<u>Ministry of Mines</u>					
106.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Rejected on the basis of Comments received from MOM vide O.M No.16/4/2021-M.V dated 23.06.2021
107.	Arvik Minerals Pvt Ltd	51391/AM21	Silica Sand	29.01.2021	Rejected on the basis of Comments received from MOM vide O.M No.10/65/2021-MinesV dated 18.06.2021
108.	Jai Vardhaman Khaniz Pvt Ltd	51460/AM21	Silica Sand	23.02.2021	Deferred due to want of comments /NOC from Ministry of Mines. EFC decided to take up this case on file.
109.	Ceedee Metalloys Pvt Ltd	51550/AM21	WASHED SILICA SAND FOR LFC	30.03.2021	Deferred due to want of comments /NOC from Ministry of Mines. EFC decided to take up this case on file.
110.	Mangalore University	HQRXEXLAPPLY00049085AM22	Soil samples for collaborative research under a research agreement	24.05.2021	Deferred. This Application has not been forwarded to Ministry of Mines as the Ministry has not boarded the new system yet
<u>Miscellaneous Applications</u>					

111.	Wockhardt Hospital Ltd	HQRXE XLAPPL Y000494 53AM22	Cryogenically preserved Adipose derived Mesenchymal Stem Cells	24.06.2021	Deferred due to want of clarification from the firm
112.	Shree Shyam Traders	HQRXE XLAPPL Y001083 61AM22	Waste Paper	06.06.2021	Deferred. The application has to be forwarded to DPIIT for comments/NOC.
113.	REVATHI EQUIPMENT LIMITED	HQRXE XLAPPL Y001152 06AM22	Drilling efficiency improvement kit	15.06.2021	Rejected. This item lies under free category and therefore, it does not require license from DGFT.

Ministry of Health & Family Welfare / Deptt. Of Pharmaceuticals

114.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001165 67AM22	Remdesivir for Injection 100 mg	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
115.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001165 68AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100MG/ VIAL)	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
116.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 25AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
117.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 29AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
118.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 32AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
119.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 40AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
120.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 44AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma
121.	MYLAN LABORATORIES LIMITED	HQRXE XLAPPL Y001173 45AM22	DESREM-RE MDESIVIRFOI 100MG-1S-ROW	17.06.2021	Deferred due to want of comments/NOC from M/o HFW & Deptt. Of Pharma

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122.	MYLAN LAB ORATORIES LIMITED	HQRXE XLAPPL Y001173 47AM22	DESREM-RE MDESIVIRFOI 100MG-1S-RO W	17.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
123.	MYLAN LAB ORATORIES LIMITED	HQRXE XLAPPL Y001173 49AM22	DESREM-RE MDESIVIRFOI 100MG-1S-RO W	17.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
124.	MYLAN LAB ORATORIES LIMITED	HQRXE XLAPPL Y001173 51AM22	DESREM-RE MDESIVIRFOI 100MG-1S-RO W	17.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
125.	MYLAN LAB ORATORIES LIMITED	HQRXE XLAPPL Y001173 66AM22	DESREM-RE MDESIVIRFOI 100MG-1S-RO W	17.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
126.	MYLAN LAB ORATORIES LIMITED	HQRXE XLAPPL Y001173 70AM22	DESREM-RE MDESIVIRFOI 100MG-1S-RO W	17.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
127.	CADILA HE ALTHCARE LIMITED	HQRXE XLAPPL Y001174 22AM22	REMDAC100 MG VIAL INJ 1'S (REMDESI VIR FOR INJE CTION 100MG /VIAL)	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
128.	CADILA HE ALTHCARE LIMITED	HQRXE XLAPPL Y001174 23AM22	REMDAC INJ ECTION 100M G (REMDESIV IR FOR INJEC TION 100MG/ VIAL)	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
129.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 11AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
130.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 49AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
131.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 50AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
132.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 57AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
133.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 64AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma
134.	HETERO LA BS LIMITE D	HQRXE XLAPPL Y001178 79AM22	REMDESIVIR FOR INJECTI ON 100MG	18.06. 2021	Deferred due to want of comments/NOC fr om M/o HFW &Deptt . Of Pharma

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135.	HETERO LABS LIMITED	HQRXE XLAPPL Y001183 87AM22	REMDESIVIR FOR INJECTION 100MG	19.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
136.	HETERO LABS LIMITED	HQRXE XLAPPL Y001183 95AM22	REMDESIVIR FOR INJECTION 100MG	19.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
137.	HETERO LABS LIMITED	HQRXE XLAPPL Y001184 03AM22	REMDESIVIR FOR INJECTION 100MG	19.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
138.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001191 84AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100MG/VIAL)	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
139.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001191 85AM22	REMDAC INJECTION 100MG (REMDESIVIR FOR INJECTION 100MG/VIAL)	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
140.	HETERO LABS LIMITED	HQRXE XLAPPL Y001192 68AM22	REMDESIVIR FOR INJECTION 100MG	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
141.	HETERO LABS LIMITED	HQRXE XLAPPL Y001192 88AM22	REMDESIVIR FOR INJECTION 100MG	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
142.	HETERO LABS LIMITED	HQRXE XLAPPL Y001193 14AM22	COVIFOR (Remdesivir 100 mg/vial)	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
143.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001198 61AM22	Remdac (Remdesivir for Injection 100mg)	21.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
144.	JUBILANT GENERICS LIMITED	HQRXE XLAPPL Y001208 41AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	22.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma
145.	CADILA HEALTHCARE LIMITED	HQRXE XLAPPL Y001214 66AM22	Remdesivir for Injection 100 mg	22.06.2021	Deferred due to want of comments/NOC from M/o HFW &Deptt. Of Pharma

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of IIBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

AV/K.